

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2275
TO BE ANSWERED ON 28.07.2017

ADOPTION OF CHILDREN

2275. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI PRAHLAD SINGH PATEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to permit or give preference to single aged women/men and financially stable single women over the age of 40 years in adoption of children;
- (b) if so, the details thereof indicating the terms and conditions in this regard;
- (c) the number of applicants applied for adoption and number of children adopted during each of the last three years and the current year, State/UT-wise including Kerala; and
- (d) the details of such centres run by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): Single women above the age of 40, who are financially able, would be given ante date seniority of six months for getting referral of children for adoption. The decision will be reviewed after a period of three months.
- (c): As on date, the State/UT-wise number of Prospective Adoptive Parents (PAPs) registered in the Child Adoption Resource Information and Guidance System (CARINGS), an online portal of Central Adoption Resource Authority (CARA) is enclosed at **Annexure-I**. The State/UT-wise (including Kerala) number of children adopted during last three years and the current year (as on date) is enclosed at **Annexure-II**.
- (d) Number of Specialised Adoption Agencies (SAAs) recognized by the respective State Governments/UTs is enclosed at **Annexure-III**.

Annexure-I

Annexure referred to in reply to part (c) of Lok Sabha Starred Unstarred Question No.2275 for 28.07.2017 raised by Shri P.K. Sreemathi Teacher, Shri Prahlad Singh Patel regarding 'Adoption of Children'.

State/UT-wise number of PAPs registered on CARINGS (as on 25/07/2017).

S.No.	State	No. of PAPs registered on CARINGS
1	Andaman and Nicobar	0
2	Andhra Pradesh	886
3	Arunachal Pradesh	2
4	Assam	310
5	Bihar	390
6	Chandigarh	37
7	Chhattisgarh	303
8	Daman and Diu	0
9	Delhi	878
10	Goa	208
11	Gujarat	743
12	Haryana	517
13	Himachal Pradesh	118
14	Jammu and Kashmir	0
15	Jharkhand	231
16	Karnataka	1934
17	Kerala	1127
18	Lakshadweep	0
19	Madhya Pradesh	591
20	Maharashtra	2772
21	Manipur	17
22	Meghalaya	17
23	Mizoram	13
24	Nagaland	27
25	Odisha	364
26	Pondicherry	59
27	Punjab	338
28	Rajasthan	546
29	Sikkim	8
30	Tamil Nadu	1558
31	Telangana	1326
32	Tripura	122
33	Uttar Pradesh	1015
34	Uttarakhand	115
35	West Bengal	2056
	Total	18628

Annexure referred to in reply to part (c) of Lok Sabha Starred Unstarred Question No.2275 for 28.07.2017 raised by Shri P.K. Sreemathi Teacher, Shri Prahlad Singh Patel regarding 'Adoption of Children'.

State/UT-wise (including Kerala) number of children adopted during last three years and the current year (as on 25.07.2017).

Sl. No	STATE	2014-2015	2015-2016	2016-2017	2017-2018
1	ANDAMAN AND NICOBAR	10	0	0	0
2	ANDHRA PRADESH	344	144	75	37
3	ARUNCHAL PRADESH	6	0	0	0
4	ASSAM	81	84	63	31
5	BIHAR	61	96	160	42
6	CHATTISGARH	54	53	69	31
7	CHANDIGARH	15	8	4	1
8	DELHI	182	176	168	36
9	GOA	16	12	30	4
10	GUJARAT	175	146	129	31
11	HIMACHAL PRADESH	8	2	11	0
12	HARYANA	47	58	56	9
13	JHARKHAND	134	73	128	34
14	KARNATAKA	425	297	275	85
15	KERALA	213	144	145	31
16	MANIPUR	8	6	19	4
17	MADHYA PRADESH	115	80	205	52
18	MAHARASHTRA	1042	911	847	235
19	MIZORAM	11	19	29	9
20	MEGHALAYA	11	14	10	3
21	NAGALAND	43	5	27	5
22	ORISSA	231	265	251	94
23	PONDICHERRY	33	30	21	0
24	PUNJAB	79	74	79	29
25	RAJASTHAN	185	109	151	44
26	SIKKIM	0	0	7	4
27	TAMIL NADU	252	243	219	71
28	TRIPURA	29	13	26	15
29	TELANGANA	15	263	192	46
30	UTTAR PRADESH	197	135	152	47
31	UTTRAKHAND	13	11	13	1
32	WEST BENGAL	327	206	227	57
	TOTAL	4362	3677	3788	1088

Annexure-III

Annexure referred to in reply to part (d) of Lok Sabha Starred Unstarred Question No.2275 for 28.07.2017 raised by Shri P.K. Sreemathi Teacher, Shri Prahlad Singh Patel regarding 'Adoption of Children'.

State/UT wise no. of Specialised Adoption Agencies involved in adoption of orphan, abandoned and surrendered children

S.No.	State/UT	Specialised Adoption Agencies (SAAs)
1	Andhra Pradesh	14
2	Arunachal Pradesh	1
3	Assam	14
4	Bihar	28
5	Chhattisgarh	14
6	Goa	2
7	Gujarat	9
8	Haryana	7
9	Himachal Pradesh	1
10	Jammu and Kashmir	2
11	Jharkhand	9
12	Karnataka	27
13	Kerala	17
14	Madhya Pradesh	22
15	Maharashtra	17
16	Manipur	5
17	Meghalaya	1
18	Mizoram	7
19	Nagaland	4
20	Odisha	17
21	Punjab	5
22	Rajasthan	35
23	Sikkim	4
24	Tamil Nadu	15
25	Tripura	6
26	Uttar Pradesh	15
27	Uttarakhand	7
28	West Bengal	26
29	Telangana	11
30	Andaman & Nicobar	0
31	Chandigarh	4
32	Dadra and Nagar Haveli	0
33	Daman and Diu	0
34	Lakshadweep	0
35	National Capital Territory of Delhi	3
36	Puducherry	2
	Total	351